

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 09/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	ABA 1149/20	Narendra S/o. Ashok Rajani V/s Directorate General Of GST Intelligence Nasik Reginal Unit	Steps
2	ABA 1103/20	Ashok G. Rajani V/s Directorate General Of GST Intelligence Nasik Reginal Unit	Steps
3	ABA 1104/20	Amrit S/o. Ashok Rajani V/s Directorate General Of GST Intelligence Nasik Reginal Unit	Steps
4	Cri B.A. 155/20	Sameer Ajit Bose V/s State-Bandra Police St.	Hearing
5	MA in ABA 240/20	Govardhan M. Savlia Prop. V/s Dr. Kirtikumar M. Shah & Another	Hearing
6	MA in ABA 287/20	State Govt. V/s Pradeep Dilip Bhandari	Hearing
7	ABA 1198/20	Devendra Narendra Chiordia V/s State V.P. Marg Police St.	Hearing
8	ABA 1335/20	Pritesh Rashmikant Jhaveri V/s State-Bandra Police St.	Hearing
9	ABA 442/20	Subhash P. Sagar And Anr. V/s D.B. Marg Police St.	Hearing
10	ABA 1307/20	Naresh Kumar Midha V/s State-Khar Police St.	Hearing
11	SC 56/17	Nirmal Nagar Police St. V/s Rahimat Sardar Beig	HCTB
12	SC 587/20	State- Bhandup Police St. V/s Kattapanna @ Satish Sodalye Mutty Tevar	BA in SC

13	Cri Rev.APP 442/20	Bhagyashree S. Kunwar V/s State-Excise FSI Divisio	Hearing
14	SC 607/17	State-DCB CID V/s Arif Shafi Faroohi & Other 19	High Court Stayed Matter

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Criminal Cause List Dated 10/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	ABA 1212/20	Anil J. Agarwal V/s State-DCB CID	Hearing
2	MA In ABA 296/20	State-Bandra Police St. V/s Motilal Bansi Bethwala	Report
3	Cri BA 2224/20	Amit @ Hamid Iqubal Khan V/s State -Santacruz Police St.	Hearing
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In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 11/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	MA in ABA 566/18	Shantilal M. Chandan V/s Uday Indukumar Jasani	Hearing
2	ABA 1883/19	Sapna Vikram Singh V/s State-Sewree Police St.	Hearing
3	ABA 2244/19	Vikram Ramsingh Singh V/s State-Sewree Police ST.	Hearing
4	ABA 2254/19	Sumeet Ramgopal Singh V/s State-Sewree Police ST.	Hearing
5	ABA 2255/19	Santosh Bashir Singh V/s State-Sewree Police ST.	Hearing
6	MA in ABA 92/20	Rafat Hussain V/s State-Santacruz Police St.	Hearing
7	SC 980/15	State-DCB CID V/s Dinesh @ Sunny Ramesh Chuhan	HCTB

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 12/11/20

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1	SC 407/05 @ SC 396/06 @ SC 75/07 @ SC 136/09	State Of Maharashtra V/s Raju Bhoja Shetty	Statement U/s 313 of Cr.P.C.
2	Cri Rev.APP 879/19	Anish Bhartkumar Doshi V/s State	Hearing
3	MA In ABA 378/18	State-Yello Gate Police St. V/s Alok Pulin Padiya	Report
4	SC 830/15	State-DCB CID V/s Raju @ Langada H. Tapkar	HCTB
5	SC 522/17	State-DCB CID V/s Dharmendra Shivbali Singh	HCTB

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